

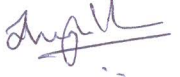

13

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/02/2017 AT 10.30 AM

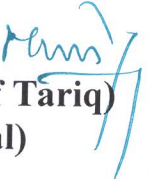
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/226/2016  
NAME OF THE PETITIONER(S) : Mohan Paul  
NAME OF THE RESPONDENT(S) : M/s City Hospital Private Limited & 5 others  
UNDER SECTION : 111

Sl.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	T.K. Shajahan	Advocate for Petitioner	
2)	K. Manoj Menon P. Neelakantan	Counsel for Respondents	

**ORDER**

Counsel representing both the parties are present. Counsel for respondent prayed time for final arguments. Time extended at request. Put up on 20/03/2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)